

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 317
IA-6571/2023
IN
IB-559(ND)/2021

IN THE MATTER OF:

Yes Bank Ltd. Petitioner/Applicant
Vs.
Presidium Educational Institution Pvt. Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 09.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Ms. Swechcha Mishra, Adv.
For the Respondent : Mr. Prakhar Mithal, Adv.

ORDER

IA-6571/2023

Ld. Counsel appearing for the Applicant seeks further time to bring on record the Rejoinder Affidavit. One week time granted.

List the matter **on 30.04.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay